

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 228 of 2014**  
**Appeal No. 290 of 2014 & IA No. 455 of 2014 &**  
**Appeal No. 221 of 2015 & IA No. 1048 of 2017**

**Dated : 27<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**Appeal No. 228 of 2014**

**In the matter of:**

**Silvasa Industries Association & Ors.**

**.... Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Gaurav Mitra  
Mr. Vishnu Sharma  
Mr. Rohan Ganpathy for R.3/RIL

**Appeal No. 290 of 2014 & IA No.455 of 2014**

**In the matter of:**

**Elegant Casting Pvt. Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

**Appeal No. 221 of 2015 & IA No. 1048 of 2017**

**In the matter of:**

**Silvasa Industries Association & Ors.**

**.... Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Mr. Mukund P.Unny

Counsel for the Respondent(s) : Mr. Rimali Batra for R-1

**ORDER**

List this batch of appeals for hearing on **05.09.2018**, as agreed by learned counsel appearing for all the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*Bn/pr*